

GOVERNMENT OF INDIA
MINISTRY OF PORTS, SHIPPING AND WATERWAYS

LOKSABHA
USTARRED QUESTION NO.1214
ANSWERED ON 09.02.2024

SHIPBUILDING FINANCIAL ASSISTANCE POLICY

1214. SHRI P. RAVINDHRANATH:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:

पत्तन, पोत परिवहन और जलमार्ग मंत्री

- (a) Whether the Government has any proposal to extend the existing “Shipbuilding Financial Assistance Policy” (SBFAP) Scheme, for construction with modern technology and delivery of local water transport vessels such as Ferry, which is mainly used to carry common people across rivers or to an island; and
- (b) If so, the details thereof?

ANSWER

MINISTER OF PORTS, SHIPPING AND WATERWAYS
(SHRI SARBANANDA SONOWAL)

(a)& (b) The Shipbuilding Financial Assistance Policy (SBFAP) scheme offers financial assistance to Indian Shipyards for shipbuilding contracts signed between April 1, 2016 to March 31, 2026 with rate of financial assistance starting from 20% in 2016 and diminishing to 11% in 2026. The SBFAP guidelines are issued by the MoPSW for the stakeholder's information.

The SBFAP scheme has already considered the local transport Ferry which can be used to carry common people across rivers or to any island and other vessels which adopt the modern technology. These modern technology vessels such as Hybrid vessels of length more than 12 meters and Green fuelled vessels without any length restrictions should comply with the guidelines of SBFAP scheme to avail the financial assistance.

The modern technology vessels are provided with a financial assistance of 30% for vessels where main propulsion is achieved by means of green fuels such as Methanol/ Ammonia / Hydrogen fuel cells and a financial assistance of 20% is provided for vessels with electric means of propulsion or vessels fitted with hybrid propulsion system.
